

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 279 of 2013 &
I.A. No. 102 of 2014**

Dated : 23rd May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Gujarat Urja Vikas Nigam Ltd.
Versus
Gujarat Electricity Regulatory
Commission & Ors.**

..... Appellant(s)

..... Respondent(s)

Counsel for the Appellant(s):

**Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Mr. Anand K. Ganesan**

Counsel for the Respondent(s):

**Mr. Amit Kapur
Mr. Gaurav Dudiya for R. 76
Mr. Buddy A. Ranganadhan for R.7**

**Ms. Poonam Mathur for
Mr. Gaurav Mathur for R. 11, 15, 19,
61, 69
Mr. Shekhar P. Jha for R.77
Mr. Marfatia for R. 16, 29,67 &78
Mr. Nishant Katoch for R.40, 57 & 60
Mr. Hemant Singh for R. 42
Mr. Jaydeep Bhambhomi
Mr. Piyush Joshi fo R.57
Mr. Hemant Sahai
Ms. Mazag Andrabi for R. 20, 26 & 23
Mr. Ashwini Chawla for R.55
Mr. Sanjay Sen, Sr. Adv. with
Mr. Rajiv Yadav for R.1
Mr. Rupesh Kumar
Mr. Pravesh Bahugona for R.73
Mr. Ashwini for R. 55
Mr. Vikas Mishra for R.17 & 45
Ms. Manisha T Karia for R.39
Mr. Sanjeev Kumar
Mr. A Bhattacharya**

Mr. Udayan Yadav
Mr. Sameen Vyas for R.12, 21, 30 & 47
Mr. Rajeev Kumar for R.40, 57 & 60
Mr. S.R. Pandey (Rep.) for R.1

ORDER

We have heard Rejoinder submissions of Mr.M.G.Ramachandran. He had also filed his Comprehensive Written Submissions. Written Submissions are also filed today by R-7 and R-76 after serving copy on the other side.

Learned Counsel for the other Respondents are directed to file their respective Comprehensive Written Submission on or before 26.05.2014 after serving copy on the other side.

Post the matter for Reporting Compliance and for further submission, if any on **26.05.2014 at 4.00 P.M.**

(Rakesh Nath)
Technical Member
pr/kt

(Justice M. Karpaga Vinayagam)
Chairperson